

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3083
ANSWERED ON:12.12.2012
EXORBITANT FEE CHARGED BY HIGHER EDUCATIONAL INSTITUTIONS
Mahendrasinh Shri Chauhan ;Virendra Kumar Shri

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether a large number of complaints have been received regarding huge capitation fee/tuition fee charged by the higher educational institutions including self-financing engineering colleges in the country during the last three years;
- (b) if so, the details thereof, State-wise;
- (c) the action taken by the Government against such erring institutions;
- (d) whether the All India Council of Technical Education (AICTE) has sought the details of fee structure in these institutions;
- (e) if so, the details thereof; and
- (f) the concrete steps taken or proposed to be taken by the Government to check such malpractices ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. Shashi Tharoor)

(a) to (c): The State-wise detail of complaints received for huge capitation fee/tuition fee charged by higher educational institutions and the action taken by the Government against such erring institutions is annexed.

(d) to (f): No, Sir. The tuition fee to be charged by self-financed colleges for a particular technical programme is fixed by a State Level Fee Committee constituted by the respective State Governments

The AICTE has published a Public Notice in various Newspapers dated 06.07.2012 wherein provision has been made for the establishment of a Grievance Redressal Committee and the appointment of an OMBUDSMAN (as per AICTE Regulation No. 37-3/Legal/2012 dated 25.05.2012) by all the affiliating Technological Universities for the purpose of redressal of grievances of the students, parents and others.